

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 111
(IB)-261/ND/2020

IN THE MATTER OF:

Swastik Pipe Ltd. ... Applicant/Petitioner

Vs

M/sFaridabad Stampings Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 26.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Puja Chourasiya, Advocate
For the Respondent :

ORDER

Learned Proxy Counsel for the Applicant seeks adjournment. The Corporate Debtor is proceeded ex-parte.

List for hearing on **06.05.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA